BPL lists based on 2001 census

*271. SHRIMATI HEMA MALINI : Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether there is any deadline to make available Below Poverty Line (BPL) lists in States on the basis of 2001 census;

(b) whether Government are aware that because of non-availability of BPL lists, the implementation of poverty alleviation is being affected; and

(C) if so, whether any steps are being considered to make BPL lists available at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) to (c) The Survey of Below Poverty Line (BPL) persons in urban areas is carried out by the State Governments on the basis of State Specific Poverty Lines, provided by the Planning Commission.

In so far as Ministry of Urban Employment & Poverty Alleviation is concerned, under the Swarna Jayanti Shahari Rozgar Yojana (SJSRY), the employment oriented urban poverty alleviation scheme implemented by this Ministry, house to house survey is carried out by the States/Union Territories for the identification of genuine beneficiaries of the scheme from among the urban BPL population on the basis of certain economic/ non economic parameters. States/UTs are requested from time to time to carry out such BPL survey on the basis of the revised/updated state specific poverty lines provided by the Planning Commission. However, no deadline has been fixed for this exercise.

LTC rules for Government Servants

*272. SHRI BASHISTHA NARAIN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government servants cannot travel by private airlines for LTC purpose;

(b) if so, the details of relevant orders and guidelines in this regard;

(c) whether it is a fact that Secretaries/Heads in Government/ autonomous bodies/PSUs have powers to relax the rules for travel in private airlines;

32